

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 23/11/2025

(2024) 08 DEL CK 0028

Delhi High Court

Case No: Civil Miscellaneous Petition No. 3084 Of 2024 & Civil Miscellaneous Application No. 43550 Of 2024

Sh. Deepak Kumar APPELLANT

Vs

Smt. Manita Rani RESPONDENT

Date of Decision: Aug. 1, 2024

Hon'ble Judges: Manoj Jain, J

Bench: Single Bench

Advocate: Sudhir Tewatia, Lal Singh Thakur, Prashant Solanki, Vishal, Anurag Sharma,

Rachit

Final Decision: Disposed Of

Judgement